

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3176**  
TO BE ANSWERED ON 8th AUGUST, 2023

**BHOOMIHEEN KISAN**

3176. SHRI N. REDDEPPA

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government is taking any steps to identify landless tenant farmers across all States, similar to what is being done in Andhra Pradesh, with the objective of including them in schemes like PM-KISAN Yojana;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government is taking any steps to promote formation of Joint Liability Groups on a cluster basis in order to facilitate their access to credit under the 'Bhoomiheen Kisan' guidelines of the RBI; and

(d) if so, the details thereof and if not, the reasons therefor;

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): The Pradhan Mantri Kisan Samman Nidhi (PM- KISAN) Scheme is a Central Sector Scheme. PM-KISAN provides an income support of Rs. 6000 per year in 3 equal installments to all farmer families who own cultivable landholding irrespective of the size of the landholding, subject to certain exclusion criteria. Ownership of a cultivable landholding remains the basic criteria to avail the benefit under the Scheme. In the State of Andhra Pradesh under PM-KISAN scheme, 56,63,124 beneficiaries have been given benefit of more than Rs. 12,100 crores through various installments.

(c) & (d): To encourage Joint Liability Groups (JPGs) formation and promotion, National Bank for Agriculture and Rural Development (NABARD) provides grant assistance to Rural Cooperative Banks (RCBs)/ Regional Rural Banks (RRBs)/ Small Finance Banks (SFBs) and private sector banks. Apart from extending refinance support to banks, NABARD also extends grant support to banks and other JLG promoting agencies for formation and nurturing of JLGs and capacity building of the stakeholders.

Under the ambit of Credit Guarantee Fund for Micro Units, credit guarantee has also been extended to JLGs up to Rs. 10 lakhs in any sector covered under Pradhan Mantri Mudra Yojana (PMMY) or as defined by the Micro, Small and Medium Enterprises Development (MSMED) Act, 2006. For this, no collateral & margin will be charged. During the year 2022-23, 70 lakh JLGs were promoted and provided credit of Rs. 1,33,372.84 crore.

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